NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CA/145,146,147/CAA/2017

NAME OF THE TRANSFEROR

: CHERRY INTERNATIONAL TRADING PVT LTD

NAME OF THE TRANSFEROR

: MEGAPRO INVESTEMENTS PVT LTD

NAME OF THE TRANSFERRE

: XS REAL PROPERTIES PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

A.M. JUANGO COUNSEL FOR
PETITIONER

ORDER

The counsel for the Petitioner present and filed a memo praying to change the date with regard to the convening of the meeting of both secured and unsecured creditors which was fixed as on 23.09.2017. The same is modified by fixing **03.10.2017** as date for convening of the said meeting. Accordingly, the memo filed by the Petitioner is taken on record and the order dated 24.08.2017 stands modified, to that extent.

J. Jirajes plear.

(S.VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH.MOHD.SHARIEF

MEMBER (JUDICIAL